

BENCH-I

NATIONAL COMPANY LAW TRIBUNAL
KOLKATA BENCH
KOLKATA

C.P.(IB) No. 39/KB/2018

Present:1. Hon'ble Member (J) Shri Jinan K.R
2. Hon'ble Member (J) Shri Madan Balachandra Gosavi


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 28th March 2018, 10.30 A.M

Name of the Company	Phoenix ARC Pvt.Ltd.-Vs- Eastern Spinning Mills & Industries Ltd.		
Under Section	7 IBC		
Sl. No.	Name & Designation of Authorized Representative (IN CAPITAL LETTERS)	Appearing on behalf of	Signature with date

1. MR. ADITYA KANODIA, Adv
1. MR. Jishnu Saha, Sr. Adv.
2. MR. Joy Saha, II
3. MR. Smiti Dashgupta, Adv.
4. MR. Pratik Ghose, Adv.

Respondent

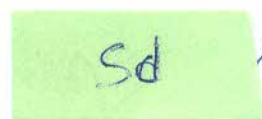
For the Applicant


28/3/18
Pratik Ghose, Adv.

ORDER

Ld. Counsel for the financial creditor and the corporate debtor jointly submits that the matter is likely to be settled.

As requested from both sides, list it on **06/06/2018** for reporting settlement or for hearing.


(M.B. Gosavi)
Member (J)


(Jinan K.R.)
Member(J)